

[*Secretors*]

- (ii) In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 18th August, 1970, agreed to the following amendments made by the Lok Sabha at its sitting held on the 6th August, 1970, in the Delhi Shops and Establishments (Amendment) Bill, 1969 :—

Enacting Formula

1. That at page 1, line 1,—
for "Twentieth Year" substitute
"Twenty-first Year"

Clause 1

2. That at page 1, line 4,—
for "1969" substitute "1970"

Clause 5

3. That at page 4, line 11,—
for "1969" substitute "1970".

- (iii) I am directed to inform the Lok Sabha that Rajya Sabha, at its sitting held on the 18th August, 1970, has passed the enclosed motion referring the Prevention of Water Pollution Bill, 1969, to a Joint Committee of the Houses and to request that the concurrence of the Lok Sabha in the said motion and the names of the members of the Lok Sabha to be appointed to the said Joint Committee may be communicated to this House.

Motion

"That the Bill to provide for the prevention of Water Pollution and the maintaining or restoring of wholesomeness of water, for the establishment, with a view to carrying out the purposes aforesaid, of prevention of Water Pollution Boards, for conferring on such Boards functions relating thereto and for matters connected therewith be referred to a Joint Committee of the Houses

consisting of 36 members ; 12 members from this House, namely :—

1. Shri Nawal Kishore.
2. Chaudhary A. Mohammad.
3. Shri M. H. Samuel.
4. Shri Balram Das.
5. Shri Baharul Islam.
6. Shri Kalyan Chand.
7. Shri Jagdish Prasad Mathur.
8. Shri U. K. Lakshmana Gowda.
9. Shri G. A. Appan
10. Shri Salil Kumar Ganguli.
11. Shri U. N. Mahida.
12. Shri M. M. Dharia.

and 24 members from the Lok Sabha ; that in order to constitute a meeting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee ;

that in other respects, the Rules of Procedure of this House relating to Select Committees shall apply with such variations and modifications as the Chairman may make ;

that the Committee shall make a report to this House by the first day of the next session ; and

that this House recommends to the Lok Sabha that the Lok Sabha do join in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee." 12.49 hrs.

STATEMENT RE. STUDENTS PARTICIPATION IN THE AFFAIRS OF THE UNIVERSITIES

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V.)

RAO : The question of students' participation in the affairs of the Universities has been under consideration of the University Grants Commission and the Government of India for some time. The Conference of Vice-Chancellors held in April 1969, had recommended that as the question of students' participation in University/College statutory bodies was related to the larger question of University/College governance, it should be referred to the Working Group to be set up by the University Grants Commission to consider the governance of Universities and colleges and allied matters.

In pursuance of the recommendation of the Conference of Vice-Chancellors, the University Grants Commission set up a Committee under the chairmanship of Dr. P. B. Gajendragadkar to consider issues relating to governance of Universities and Colleges. The Committee is *inter alia* considering students' participation in the University/College affairs. The Committee invited the views of the State Governments, Vice-Chancellors, teachers, etc. Members of the Committee visited the Universities of Delhi, Patna and Osmania also and met teachers, students, and some Members of Parliament and others interested in the problem. The Committee is expected to submit its report shortly. The Government will take further action in this regard in the light of the recommendations of the Committee.

I may add that in February 1969, Shri Madhu Limaye, M. P., had introduced the Central Universities (Students' Participation) Bill in the Lok Sabha. The purpose of the Bill is to put the students' unions in the Central Universities on a statutory footing and to provide for their managing committees, powers, etc. The Bill also seeks to provide that the Court, the Academic Council and such other University bodies as may be specified by the Court, shall consist of such number of representatives of students' union as may be specified by the Statutes of the University. The Motion for circulation of Shri Madhu Limaye's Bill for eliciting opinion by arch 2, 1970, was adopted on April 3, 1969. A report of the opinions received on the Bill has been presented to the Lok Sabha.

I would like to assure the House that I shall give high priority to the consideration

of the question of student participation in the affairs of the Central Universities in the light of the recommendations that the U. G. C. may make after considering the Report of the Gajendragadkar Committee on Governance of Universities.

SHRI S. M. BANERJEE (Kanpur) : In that statement we thought the hon. Minister would say something about the Ordinance issued by the Chief Minister of U. P.

We have been waiting so patiently. (Interruption)

MR. SPEAKER : I do not allow any question to be put on the statement.

श्री जनेश्वर मिश्र (फूलपुर) : हमने प्रोसीजर पढ़ लिया है, उसमें यही है कि बयान के बारे में हम सवाल नहीं पूछ सकते हैं। हम सवाल नहीं पूछ रहे हैं लेकिन हमारा प्वाइंट आफ आर्डर तो सुन लें। एक तरफ विश्व-विद्यालय में विद्यार्थियों को ये हिस्सा देंगे और दूसरी तरफ उनके संघ मारे जायेंगे—इसपर भी कुछ कहना चाहिए।

MR. SPEAKER : Dr. Rao to make another statement.

12.51 hrs.

STATEMENT RE : POSTPONEMENT OF EXAMINATIONS IN BANARAS HINDU UNIVERSITY

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : According to telephonic information obtained from the Banaras Hindu University, the University has suspended all its classes for three days from August 19 to August 21, 1970. The office of the University will also remain closed today. Examinations for B. A., M. A. and Technology courses scheduled to commence from August 25 have been postponed and will now be held from August 31, 1970.

The University has taken this step to save students from inconvenience in coming